

S.No.2

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
30-05-2024 AT 10:30 AM**

CP(IB) No.1/7/HDB/2023

AND

IA(IBC) 40/2024 & IA(IBC) 1861/2023 in CP(IB) No.1/7/HDB/2023

u/s. 7 of IBC, 2016

IN THE MATTER OF:

M/s. Enact Technologies Pvt Ltd

...Financial Creditor

AND

Sreeven Infocom Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

Orders not pronounced. **For orders on 07.06.2024 along with IAs.**

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**